

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4913  
ANSWERED ON:09.12.2010  
SPECIAL COURTS FOR VICTIMS  
Banerjee Shri Ambica

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to set up special courts to rehabilitate the victims of rape, criminal injuries and acid attacks; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) & (b): The information is being collected and will be laid on the Table of the House.